

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4789
TO BE ANSWERED ON 29th MARCH, 2023

SPICES BOARDS

4789. SHRI VENKATESH NETHA BORLAKUNTA:

SHRI PASUNOORI DAYAKAR:

DR. G. RANJITH REDDY:

SHRIMATI KAVITHA MALOTHU:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether there are two Spices Boards for Coriander in Guna in Madhya Pradesh and also at Ramganjmandi in Rajasthan and if so, the details thereof;
- (b) whether there are also three Spices Boards for Chillis, one at Guntur in Andhra Pradesh, one at Chhindwara in Madhya Pradesh and one at Sivaganga in Tamil Nadu and if so, the details thereof; and
- (c) the constraints that the Government is facing to set up a Turmeric Board at Nizamabad?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) to (c): No, Sir. Spices Board, a statutory autonomous body, set up under the Spices Board Act, 1986 is entrusted with the responsibility of promoting 52 spices including turmeric, coriander and chillies. There is, therefore, no proposal under consideration to establish a Turmeric Board or any other spice specific Board in the country.
